

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1695**

ANSWERED ON 18.12.2023

**NATIONAL MISSION FOR CLEAN GANGA (NMCG)**

1695. SHRI B. LINGAIAH YADAV

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government has unveiled its ambitious ₹20,000 crore National Mission for Clean Ganga (NMCG) and installed treatment plants capable of treating just 20 per cent of the sewage estimated to be generated in the five major States that lie along the river and this is expected to increase to about 33 per cent by 2024 and these treatment plants will be capable of treating 60 per cent of sewage by December 2026;
- (b) if so, details thereof and present status thereof along with funds sanctioned and spent till today; and
- (c) the progress registered along with funds sanctioned and spent, yearwise/city/town/State-wise also and future action plan worked out till now in coordination with States?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI BISHWESWAR TUDU)

**(a) to (c)** Namami Gange Programme was launched in 2014-15 for a period up to 31st March, 2021 to rejuvenate River Ganga and its tributaries, with a budgetary outlay of ₹ 20,000 crores. The programme was subsequently extended up to 31st March, 2026 with a budgetary outlay of ₹ 22,500 crore from April 2021 to March 2026.

The State Pollution Control Boards of Uttarakhand, Uttar Pradesh, Bihar and West Bengal have estimated that a total of 11,764.5 MLD (as per the 2011 census) of sewage is generated in the Ganga main stem states. To address this 6,498.25 MLD (55.24%) of sewage treatment capacity (1,777.33 MLD by NMCG and 4,720.92 MLD by state and other government agencies) has already been installed. Further, 2,004.87 MLD (17.04%) is under construction (1,594.71 MLD under NMCG and 410.16 MLD by state and other government agencies), and 1,965.55 MLD (16.71%) is under tendering (1,339.98 MLD under NMCG and 625.57 MLD by state and other government agencies). With all action taking into account the total capacity covered is 88.98% of estimated sewerage generation and the remaining gap is only 1,625.50 MLD (11.02%).

Under Namami Gange Programme, so far, a total of 450 projects have been sanctioned at an estimated cost of ₹ 38,022.37 crore, out of which 270 projects have been completed and made operational. Majority of the projects pertain to creation of sewage infrastructure as the untreated domestic/industrial wastewater is the main source of pollution in the river. Under the programme, 195 sewerage infrastructure projects have been taken up with a cost of ₹ 31,344.13 crore for creation & rehabilitation of 6,173.12 Million Litres per Day

(MLD) of Sewage Treatment Plant (STP) capacity along with laying of 5,253.64 km of sewerage network. Among these, 109 sewerage projects have already been completed resulting in creation & rehabilitation of 2,664.05 MLD of STP capacity along with laying of 4,465.54 km of sewerage network. The state-wise details of sanctioned projects, their cost allocation and completed projects is enclosed at **Annexure-I**.

From Financial Year 2014-15 to till 31st October 2023, a total sum of ₹ 16,011.65 crore were released by the Government of India to the National Mission for Clean Ganga (NMCG), and NMCG has released/disbursed ₹ 15,015.26 crore to various agencies for the implementation of projects under the Programme. The year-wise financial detail is enclosed at **Annexure- II**.

As many of the high budget sewerage infrastructure project are undertaken under Hybrid Annuity Mode (HAM) model and only 40% of the capital expenditure is disbursed during the construction phase the remaining 60% of Capex and monthly O&M cost is paid over a period of 15-years as annuity. This distinct payment structure results in booking of much lower expenditure and spreading the major amount of expenditure over a long period of 15 years.

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**ANNEXURE-I**

**ANNEXURE REFERRED TO REPLY TO PART (a) TO (c) OF UNSTARRED QUESTION NO. 1695 TO BE ANSWERED IN RAJYA SABHA ON 18.12.2023 REGARDING “NATIONAL MISSION FOR CLEAN GANGA (NMCG)”.**

**State-wise details of sanctioned projects, their cost allocation and completed projects**

S.No.	Type of Project	No. of Projects Sanctioned	Total Sanctioned Cost (Rs. in Cr.)	No. of Projects Completed
1	Uttarakhand	41	1,581.59	36
	Uttar Pradesh	69	14,097.18	37
	Bihar	37	6,160.15	13
	Jharkhand	5	1,310.30	2
	West Bengal	27	4,742.02	11
	Haryana	2	217.87	2
	Delhi	9	1,951.03	7
	Himachal Pradesh	1	11.57	1
	Rajasthan	1	258.48	0
	Madhya Pradesh	2	603.94	0
	Modular STP Decentralized	1	410.00	0
		<b>Total</b>	<b>195</b>	<b>31,344.13</b>
2	Ghats and Crematoria	104	1,733.88	79
3	Solid-Waste Management	12	295.26	9
4	Institutional Development (Non - Infrastructure)	29	1,764.30	9
5	Project Implementation Support/Research & Study Projects/Public Relations and Public Outreach	37	260.29	12
6	Biodiversity	14	238.93	8
7	Afforestation	37	525.18	32
8	Composite Ecological Task Force & Ganga Mitra	6	200.18	5
9	Bioremediation	15	238.96	7
10	Construction of IHHL across Gram Panchayats near Ganga River	1	1,421.26	0
	<b>Grand Total</b>	<b>450</b>	<b>38,022.37</b>	<b>270</b>

**ANNEXURE-II**

**ANNEXURE REFERRED TO REPLY TO PART (a) TO (c) OF UNSTARRED QUESTION NO. 1695 TO BE ANSWERED IN RAJYA SABHA ON 18.12.2023 REGARDING “NATIONAL MISSION FOR CLEAN GANGA (NMCG)”.**

The details of year-wise fund releases by Government of India to NMCG and disbursement/release by NMCG to implementation agencies:

<b>Financial Year</b>	<b>Releases by Government of India (Rs. in crore)</b>	<b>Disbursement/release by NMCG (Rs. in crore)</b>
2014-15	326.00	170.99
2015-16	1,632.00	602.29
2016-17	1,675.00	1,057.87
2017-18	1,423.12	1,579.81
2018-19	2,307.50	2,589.74
2019-20	1,553.40	2,297.11
2020-21	1,300.00	1,339.97
2021-22	1,892.70	1,881.76
2022-23	2,220.00	2,215.85
2023-24*	1,681.93	1,279.87
<b>Total</b>	<b>16,011.65</b>	<b>15,015.26</b>

(\* Till 31<sup>st</sup> October 2023)

Note: (i) Grants disbursement by NMCG in a particular year might not have been actually utilized in the same year.

(ii) Out of the grants released by the Government of India, unspent grants amounting to Rs. 572.42 have been refunded by various implementing/ executing agencies to the Consolidated Fund of India. The disbursements/release figures by NMCG is after adjustment of said amount.

(iii) Till FY 2020-21, grants released to the NMCG by the Government of India were non-lapsable. Disbursement by NMCG during a particular year included release against unspent grants carried forward from previous years.

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